

[English]

SHRI RAMASHRAY PRASAD
SINGH (Jahanabad) : I beg to move:

"That the Demand under the head Department of Education be reduced by Rs.100."

[Need to enhance the amount of grant by the Union Government to the State Government of Bihar for imparting job oriented education] (1)

[Need to open a Kendriya Vidyalaya in Jahanabad district in Bihar] (2)

[Need to open a Central University in Bihar] (3)

[Need to raise the standard of education in the country] (4)

"That the Demand under the head Department of Art and Culture be reduced by Rs. 100."

Need to set-up centre of 'Natya Kala Parishad' in Jahanabad district, Bihar with central assistance] (5)

SHRI YAIMA SINGH YUMNAM (Inner Manipur): I beg to move:

"That the Demand under the head Department of Education be reduced by Rs. 100."

[Need to establish a Central University in Manipur.] (17)

[Need to enhance the amount of grant by Union Government to

the Government of Manipur for promoting girl's education more vigorously.] (18)

[Need to provide funds to the Government of Manipur for taking over Private Colleges.] (19)

"That the Demand under the head Department of Art and culture be reduced by Rs. 100."

[Need to open centre Sangeet Natak Akademi in Manipur] (20)

MR. CHAIRMAN: Shri Swami Chinmayanandji, you may continue next time please. Now we take up Private Members Business.

15.33 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

Thirtieth Report

[English]

SHRI KIRIP CHALIHA (Guwahati):
Sir, I beg to move:

"That this House do agree with the Thirtieth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 27th April, 1994."

MR. CHAIRMAN : The question is:

"That the House do agree with the Thirtieth Report of the Committee on Private Members' Bills and Res-

olutions presented to the House on the 27th April, 1994."

The motion was adopted.

15.34 hrs.

RESOLUTION RE: RESERVATION
IN EDUCATION INSTITUTIONS,
ETC. FOR OBC—Contd.

[English]

MR. CHAIRMAN: Now we take up further discussion on reservation in educational institutions, etc. for OBC. Shri Ram Tahal Chowdhary may continue.

[Translation]

SHRI RAM TAHAL CHOWDHARY (Ranchi): Mr. Chairman, Sir I would like to put my views on the Resolution moved by one hon. Member on Mandal Commission's recommendations. A few days ago, the first person was appointed under Mandal Commission's recommendations.

The caste system is prevalent in our society. There are a large number of backward classes in our society. They are living a miserable life. I am of the view that no society can progress if these classes are castawayed. In this connection, our party's policy is very clear that the backward people belonging to high castes should also get the benefit of reservation. It is on this basis that they have been provided ten per cent reservation. It is necessary to uplift the people of weaker sections through fraternity. If we can bow to pick up a thing for our poor or handicapped brother, we can also take pain to uplift the backward classes of the society. I am not talking about the people who are already well

off but I am talking about the people who are downtrodden. Had they been capable enough, they would have uplifted themselves. When no party came forward to implement the recommendations of Mandal Commission, it was in 1985 that our party decided to implement these recommendations. At that time we had said that in regard to reservations for other backward classes, the same constitutional provisions should be adopted which are applicable to scheduled castes and scheduled tribes. The backward classes, as identified by the Mandal Commission, should get the benefit of reservation. Further the poor should also be benefited by this. Poverty is the main cause of backwardness. The reservation policy has been formulated to uplift the poor.

The people belonging to some other castes should also be given reservation on the basis of their poverty. We also feel that the women and handicapped persons should also be brought under its purview. Today, the plight of the people belonging to backward classes is very pitiable and they have no place in the society. They are educationally, economically, socially and politically backward. Therefore, it is being talked about to bring them in the mainstream. Though Mandal Commission's recommendations have been implemented, yet there are many loopholes in them. In many States, such as Rajasthan and Delhi, the list of such classes is still to be prepared. Therefore, this work must be expedited. The States where the lists have been prepared, it has been found therein that the names of the castes existing in a particular State have not been included in the list while the castes which do not exist in that State have found a place therein. Such type of irregularities have been noticed in many places. So, these needed to be rectified.